

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-195/(ND)/2017

IN THE MATTER OF:

M/s Indusland Bank Ltd.

vs

M/s Gallium Industries Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 7 IBC, 2016

Order delivered on 08.07.2019

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

Ms. Deepa Krishan,

Hon'ble Member (Technical)

For the Petitioner/Applicant

For the Liquidator

For the Corporate Debtor

: CA Sinha, Sonali Khanna, Adv.

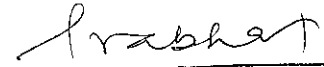
: Nalin Kaushik, Vijender, Adv.

: Rakesh Kumar, Chetna, Aashish, Adv.

ORDER

As per the directions of Hon'ble Members, the matter is adjourned to 22.07.2019

due to paucity of time.



(Prabhat Kumar Sharma)
Court Officer

Varinder Kumar